## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

**APPLICATION NUMBER** 

:

**PETITION NUMBER** 

: TCP/71/2016

NAME OF THE PETITIONER(S)

: Gopichand Idandas & 2 others

NAME OF THE RESPONDENT(S)

: M/s Heeral Constructions Private Limited & 2 others

**UNDER SECTION** 

1.

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

THRITAM BAK

KANNAN

Peti Hon or

## <u>ORDER</u>

Counsel for Petitioner present. Last and final opportunity is given to the Respondent for making final submissions. Put up on 31.08.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) ghk (CH. MOHD. SHARIEF TARIQ) MEMBER (JUDICIAL)